

HIGH COURT OF DELHI
Sher Shah Road, New Delhi

No. 11 DHC/Gaz.IIB/G-7/2023
Dated: 17th February, 2023



ORDER

Whereas, a disciplinary proceeding against Dr. Karan Choudhary, an officer of Delhi Judicial Service, is contemplated.

Now, therefore, this Court, in exercise of the powers conferred by sub-rule (1) of Rule 10 of the Central Civil Services (Classification, Control and Appeal) Rules, 1965, hereby places Dr. Karan Choudhary, an officer of Delhi Judicial Service, under suspension with immediate effect.

It is further ordered that during the period that this order shall remain in force the headquarters of Dr. Karan Choudhary shall be the office of the Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi and the said Dr. Karan Choudhary shall not leave the headquarters without obtaining the previous permission of the competent authority.

It is also ordered that during the period of suspension Dr. Karan Choudhary will be paid subsistence allowance and other allowances as admissible under the relevant rules.

BY ORDER OF THE COURT

SD/-
[RAVINDER DUDEJA]
REGISTRAR GENERAL

1187-1194
No. 11 DHC/Gaz.IIB/G-7/2023

Dated : 17th February, 2023

Copy forwarded to :-

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
3. The Registrar (Vigilance), Delhi High Court, New Delhi.
4. The Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
5. The Pay & Accounts officer through the Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
6. Dr. Karan Choudhary through the Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. Personal File of Dr. Karan Choudhary.
8. Guard File.

Judge Sr.
J. D.S. / 17/2/23
Shankar Singh
(Shankar Singh)
Joint Registrar (Gaz.IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 1000/2023 / F. 5(1)/2023

Dated, Delhi the _____

Subj:- Suspension Order of Dr. Karan Choudhary, Officer of Delhi Judicial Service

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

K. Baweja
(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi *KB*